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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ EX.P. 69/2017

BDR BUILDERS & DEVELOPERS PVT. LTD..... Decree Holder

Through: Mr. Sanjay Goswami, Advocate.

versus

SHRI LALIT MODI Judgment Debtor Through: None.

CORAM: HON'BLE MR. JUSTICE RAJIV SHAKDHER <u>O R D E R</u> 26.02.2019

Ex. APPL. (OS) 85/2019 (for appointment of receiver)

1. Issue notice to the non-applicant/judgment debtor.

2. In addition, service be effected via all modes. Service will also be effected through Mr. Karan Babuta, Advocate, who, appeared for the judgment debtor on the previous date i.e. 28.01.2019.

3. Renotify the captioned application on 15.04.2019.

RAJIV SHAKDHER, J.

FEBRUARY 26, 2019 c

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 20/05/2025 at 10:01:26